Standard credit appraisal process of PSBs

- 983. DR. AMEE YAJNIK: Will the Minister of FINANCE be pleased to state:
- what is standard credit appraisal process of Public Sector Banks (PSBs); (a)
- (b) whether it varies from customer to customer or there is certain Standard Operating Procedure (SOP); and
- why Public Sector Banks failed to monitor the early warning signals of the defaulter companies?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) and (b) Each PSB has its own Board-approved credit policy, which enumerates various broad aspects of credit appraisals to be undertaken. Under the credit policy, each bank formulates SOPs/manuals for credit appraisal. The rigours of credit appraisal are standard and non-discriminatory.

RBI has issued various guidelines from time to time regarding monitoring of early warning signals (EWS) by the banks. As per inputs from PSBs, they are monitoring EWS as per RBI guidelines.

Mudra loan gone bad

- 984. SHRIMATI WANSUK SYIEM: Will the Minister of FINANCE be pleased to state:
 - whether around ₹11,000 crores of lending under MUDRA has gone bad; (a)
- whether the loans are secure against future earnings of the borrowers who are young and unfunded; and
- whether under the Pradhan Mantri Mudra Yojana (PMMY) ₹1.50 lakh crore worth of loans were disbursed over 30 million loan accounts, if so, whether 74 per cent of the beneficiaries are women entrepreneurs?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) Loans extended under Pradhan Mantri Mudra Yojana (PMMY) from inception of the scheme up to 31.03.2018 by all Member Lending Institutions (MLIs) were ₹ 5.71 lakh crore. Of these, total Non-Performing Assets (NPAs) of Public Sector Banks (PSBs) under PMMY as on 31.03.2018 were ₹ 7,277.31 crore.